

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/4(CHE)2023 in IA/966/2021
PETITION NUMBER : CP(IB)/129(CHE)2018
NAME OF THE PETITIONER : S.Palaniappan (Liquidator) of M/s Nathella
Sampath Jewelry Private Limited
NAME OF THE RESPONDENT(S) : M/s Neem Tree Enterprises & 4 Others
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

None appears on behalf of the Applicant.

List the matter on 06.02.2023 for further hearing.

— sd —

SAMEER KAKAR
MEMBER (TECHNICAL)

SS

— sd —

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)